BENCH-I **NATIONAL COMPANY LAW TRIBUNAL**
KOLKATA BENCH
KOLKATA

112

C.P.No.31/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 8TH AUGUST, 2018, 10:30 A.M.

Name of the Company	SNS (Minerals) Limited		
Under Section	14 (1)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1	BABU LAL PATNI FCS Pr. Company Secretary	PETITIONER COMPANY	8/8/18

ORDER

Ld. Pr. CS for petitioner is present.

Ld. Pr. CS for petitioner submits that affidavit as directed has been filed.

Heard. Reserved for orders.

Sd

(Jinan K.R.)
Member (J)